

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39872/2018

(Arising out of impugned final judgment and order dated 20-08-2015 in CRLA No. 198/1983 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHAGWAN DAS & ANR.

Respondent(s)

(IA No.162730/2018-CONDONATION OF DELAY IN FILING and IA No.162731/2018-EXEMPTION FROM FILING O.T.)

Date : 23-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s)

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the SLP as well as on the application for condonation of delay, returnable on 18.11.2019.

Liberty to serve the learned Standing Counsel for the State, additionally.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER